


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 135/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of IB	Greynium Information Technologies Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	APARNA PURKAYASTHA 9481803235	Applicant	

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. She has filed memo alongwith annexure. Heard her. Issue notice to the Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect notice from the Registry and to serve it on Corporate Debtor and to file proof for serving of notice. List it on 19/12/2017.

  
**Member (T)**

  
**Member (J)**